

[Sh. R. Annanambi]

unemployed youth do not suffer. They at least get some allowance to pull on their lives. The self-employment scheme must be made more successful so as to render true the dreams of our late Prime Minister Smt. Indira Gandhi.

[English]

MR. CHAIRMAN: Mr. Anna Nambi, How many more minutes you want?

SHRI ANNANAMBI: What?

MR. CHAIRMAN: How many more minutes you want?

SHRI ANNANAMBI: I want 5 minutes.

MR. CHAIRMAN: No, No, not 5 minutes.

SHRI ANNANAMBI: I will finish within 3 minutes.

[Translation]

*SHRI R. ANNANAMBI: Sir, only a law in this regard will help us to eradicate unemployment and thus help economic development.

I would also like to mention certain other points and conclude.

Since the poor unemployed are not able to provide guarantee against loans by Banks under the self-employment scheme, I request that loans may be provided to this needy youth on production of certificates from Members of Parliament and State Legislatures to the effect that the loanees have good character and that they would repay the loan without fail.

Further, we must pay our attention to the establishment of industries. Pandit Jawaharlal Nehru, the Light of Asis, was the founding father of our industry. It was rightly followed by Shrimati Gandhi and thereafter, we are not paying the requisite attention in this regard. I, at this juncture, request the Central Govt. to accord sanction to pending requests of Tamil Nadu Govt. for starting industries in that State.

With this, I conclude.

18.01 hrs.

CONSTITUTION (AMENDMENT) BILL**

[English]

(Insertion of New Article 16A)

MR. CHAIRMAN: Mr. Harish Rawat, you were not present at the time when you were called for introduction of the Bill. Anyway I am allowing as a special case because you have requested for it.

SHRI HARISH RAWAT (Almora): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI HARISH RAWAT: I introduce the Bill.

18.02 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, April 27, 1987/Vaisakha 7, 1909 (Saka).

* Speech was originally delivered in Tamil.

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